

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 4936
TO BE ANSWERED ON 31/03/2023**

MEDICINAL PLANTS AND HERBS

**4936. SHRIMATI SUPRIYA SULE:
DR. DNV SENTHILKUMAR S.:**

Will the Minister of **AYUSH** be pleased to state:

- (a) the quantity of medicinal plants and herbs produced in the country particularly in Maharashtra and Tamil Nadu during the last three years and current year;
- (b) the financial assistance provided to promote the farming of medicinal plants and herbs during the said period, State/UT-wise;
- (c) the quantity of medicinal plants exported from the above said States during the said period;
- (d) the steps taken to promote production of Ayurvedic and herbal medicines in the country particularly in the above said States; and
- (e) the steps taken by the Government to promote the emerging nutraceutical industry?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) Ministry of Ayush, Government of India had implemented “Centrally Sponsored Scheme” of National Ayush Mission (NAM) to promote the cultivation of medicinal plants since 2015-16 to 2020-21. Under ‘Medicinal Plants’ component of the National Ayush Mission (NAM) Scheme, market driven cultivation of 140 prioritized medicinal plants in identified clusters/zones was supported and implemented in a mission mode through selected State Implementing Agencies throughout the country including the State of Maharashtra and Tamil Nadu. As per the scheme guidelines, the support was provided for:

- (i) Cultivation of prioritized medicinal plants on farmer’s land.
- (ii) Establishment of nurseries with backward linkages for raising and supply of Quality Planting Material.
- (iii) Post-Harvest Management with forward linkages.
- (iv) Primary processing, marketing infrastructure etc.

During last three year, under ‘Medicinal Plants’ component of National Ayush Mission (NAM), the Ministry of Ayush had supported 15,150 hectare area under cultivation of medicinal

plants throughout the country including Maharashtra and Tamil Nadu during the financial year 2019-20 and 2020-21, as the scheme was implemented from the financial year 2015-16 to 2020-21. The detail is given at **Annexure – I**.

(b) The Ministry of Ayush had approved an amount of Rs. 4181.45 lakh (including state share) to promote the farming of medicinal plants and herbs under ‘Medicinal Plants’ component of National Ayush Mission (NAM) scheme throughout the country including Maharashtra and Tamil Nadu. The state-wise and year-wise detail of fund approved for cultivation of medicinal plants under National Ayush Mission (NAM) scheme is given at **Annexure – II**.

(c) As per data collected from website of Department of Commerce, Ministry of Commerce & Industry, the export of Ayush and herbal products from the country during the last three years and current financial year under HS code 1211 which includes medicinal plants is given as below:

Values in USD, (Million)

S.No.	HS Code	Commodity	2019-20	2020-21	2021-22	2022-23 (Apr-Jan)
1.	1211	PLNTS AND PRTS OF PLNTS INCLD SEDS AND FRUTS USD FOR PRFUMRY PHRMACY/INSCTCIDL OR SMLR PUR FRSH/DRID, CHLD/FROZ W/N CUT CRSHD	283.52	377.63	423.31	361.54

Source: <https://tradestat.commerce.gov.in>

(d) Ministry of Ayush has implemented Central Sector Scheme AYUSH Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana (AOGUSY) including Maharashtra and Tamil Nadu. The objectives of the Scheme are as under:

- i. To enhance India's manufacturing capabilities and exports of traditional medicines and health promotion products under the initiative of Atmanirbhar Bharat.
- ii. To facilitate adequate infrastructural & technological upgradation and institutional activities in public and private sector for standardization, quality manufacturing and analytical testing of Ayush drugs & materials.
- iii. To strengthen regulatory frameworks at Central and State level for effective quality control, safety monitoring and surveillance of misleading advertisements of Ayush drugs.

- iv. To encourage building up synergies, collaborations and convergent approaches for promoting standards and quality of Ayush drugs & materials.

Detailed guidelines are available at:

<https://cdn.ayush.gov.in/wp-content/uploads/2021/10/Guidelines-AOGUSY.pdf>

The components of the AYUSH Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana (AOGUSY) are as under:

- A. Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards.
- B. Pharmacovigilance of ASU&H drugs including surveillance of misleading advertisements.
- C. Strengthening of Central and State regulatory frameworks including Technical Human Resource & Capacity Building programs for Ayush drugs.
- D. Support for development of standards and accreditation/ certification of Ayush products & materials in collaboration with Bureau of Indian Standards (BIS), Quality Control of India (QCI) and other relevant scientific institutions and industrial R&D Centres.

(e) Council of Scientific & Industrial Research (CSIR) is an autonomous R&D organization involved in Research and Development in varied areas of science including medicinal plants. CSIR laboratories specially CSIR-IHBT, CSIR-NEIST, CSIR-CFTRI, CSIR-NIIST, CSIR-CIMAP are involved in developing nutraceuticals through Mission Mode program implemented by CSIR. The nutraceutical industries both emerging and established ones are encouraged for commercial development of the nutraceutical developed by CSIR as well as industry in a collaborative mode. Industry meets are also carried out in this direction by the CSIR labs involved in nutraceutical development from herbals.

Details of area supported under cultivation of medicinal plants through National Ayush Mission scheme from the financial year 2019-20 to 2020-21.

(Area in hectare)

S. No.	State	2019-20	2020-21	Total
1	Andhra Pradesh	1338	0	1338
2	Arunachal Pradesh	44	98	142
3	Bihar	175	0	175
4	Goa	30	0	30
5	Himachal Pradesh	70	0	70
6	Jammu & Kashmir	28	25	53
7	Karnataka	353	1100	1453
8	Kerala	0	330	330
9	Madhya Pradesh	790	4270	5060
10	Maharashtra	520	0	520
11	Manipur	30	0	30
12	Meghalaya	108	0	108
13	Mizoram	6	29	35
14	Nagaland	0	210	210
15	Puducherry	5	0	5
16	Punjab	340	0	340
17	Rajasthan	760	0	760
18	Sikkim	0	58	58
19	Tamil Nadu	900	0	900
20	Telangana	341	0	341
21	Uttarakhand	208	0	208
22	Uttar Pradesh	0	2236	2236
23	West Bengal	748	0	748
TOTAL		6794	8356	15150

Details of fund approved for cultivation of medicinal plants under National Ayush Mission scheme from the financial year 2019-20 to 2020-21.

(Rs. in lakh)

S.No.	State	2019-20	2020-21	Total
1	Andhra Pradesh	220.408	0	220.408
2	Arunachal Pradesh	26.255	59.5	85.755
3	Bihar	74.487	0	74.487
4	Goa	9.742	0	9.742
5	Himachal Pradesh	54.444	0	54.444
6	Jammu & Kashmir	18.288	21.539	39.827
7	Karnataka	114.673	359.881	474.554
8	Kerala	0	101.112	101.112
9	Madhya Pradesh	287.873	853.736	1141.61
10	Maharashtra	285.356	0	285.356
11	Manipur	15.829	0	15.829
12	Meghalaya	31.526	0	31.526
13	Mizoram	0.954	10.304	11.258
14	Nagaland	0	75.482	75.482
15	Puducherry	0.783	0	0.783
16	Punjab	66.154	0	66.154
17	Rajasthan	327.848	0	327.848
18	Sikkim	0	40.989	40.989
19	Tamil Nadu	260.995	0	260.995
20	Telangana	65.748	0	65.748
21	Uttarakhand	133.595	0	133.595
22	Uttar Pradesh	0	503.012	503.012
23	West Bengal	160.933	0	160.933
TOTAL		2155.89	2025.56	4181.45